

Below are the reply of question imposed by trai.

Question 1: Do you think that the measures prescribed currently are adequate to ensure transparency in the tariff offers made by TSPs? If not, then, what additional measures should be prescribed by the TRAI in this regard? Kindly support your response with justification.

**\*YES\***

Question2: Whether current definition relating to “nondiscrimination” is adequate? If no, then please suggest additional measures/features to ensure “non-discrimination”.

**\*NO\***

Question 3: Which tariff offers should qualify as promotional offers? What should be the features of a promotional offer? Is there a need to restrict the number of promotional offers that can be launched by a TSP, in a calendar year one after another and/or concurrently?

**\*Offers related to cheap calling, good amount of 3G-4G data at affordable prices and free roaming should be qualified as promotional offers. Max 3-4 offers can be availed to consumers concurrently\***

Question 4: What should be the different relevant markets – relevant product market & relevant geographic market – in telecom services? Please support your answer with justification.

**\* Since India is developing at a fast pace, it should be encouraged in rural areas. It can be done under supervision of TRAI.\***

Question 5: How to define dominance in these relevant markets? Please suggest the criteria for determination of dominance.

**\*Dominance can be achieved keeping in view the consumer needs and by launching more consumer friendly schemes specially in areas where these services offer major role in country's growth. \***

Question 6: How to assess Significant Market Power (SMP) in each relevant market? What are the relevant factors which should be taken into consideration?

\*Assessment based on consumer needs\*

Question 7: What methods/processes should be applied by the Regulator to assess predatory pricing by a service provider in the relevant market?

\*Survey. \*

Question 8: Any other issue relevant to the subject discussed in the Consultation Paper may be highlighted.

\* Rules and Regulations benefiting common people must be introduced.\*

Regards,

Thank you,  
Suchita Mahajan